

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34580/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

VIJAY BAJPAI

Respondent(s)

(IA No.172767/2018-CONDONATION OF DELAY IN FILING and IA
No.172772/2018-EXEMPTION FROM FILING O.T. and IA No.172771/2018-
CONDONATION OF DELAY IN REFILING)

Date : 26-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the petitioner when called.

Despite last opportunity, fresh steps alongwith fresh
particulars of the sole respondent have not been taken.

Registry to process the matter for listing before the
Hon'ble Judge in Chamber for orders.

ANIL LAXMAN PANSARE
Registrar